CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 060/01022/2014

Date of decision-29.11.2016

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Ram Naresh Sahi S/o Sh. Chulhai Sah R/o House No. 5344, Moloia Colony, Chandigarh.

...APPLICANT

BY ADVOCATE: Sh. Gourav Goel

VERSUS

Union Territory, Chandigarh through the Chief Engineer,
 Union Territory Secretariat,
 1st Floor, Sector 9,
 Chandigarh.

- The Superintending Engineer,
 Construction Circle-I,
 Union Territory Secretariat,
 3rd Floor, Sector 9,
 Chandigarh.
- The Executive Engineer,
 Capital Project Division, No. 4,
 Additional Deluxe Building,
 2nd Floor, Sector 9,
 Chandigarh.

...RESPONDENTS

BY ADVOCATE: Sh. Arvind Moudgil.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

- 1. Heard.
- 2. Learned counsel for the applicant made a statement at the bar that this petition be disposed of with a direction to the respondents to decide his pending representation dated 14.10.2013 seeking grant of pay scale to the applicant under category III in technical scale, which is unanswered till date.
- 3. Learned counsel for the respondents did not object to the disposal of O.A in the above requested manner. However, he prayed that at least six weeks time may be granted to the authorities to decide his pending representation.
- 4. Considering the above and without commenting on the merit of the case, we dispose of the present O.A with a direction to the competent authority amongst the respondents to decide the pending representation dated 14.10.2013, by passing a reasoned and speaking order in accordance with law, within a period of six weeks from the date of receipt of a certified copy of the order. Orders so passed be duly communicated to the applicant.
- 5. No costs.

(UDAY KUMAR VARMA) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 29.11.2016

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